

The materials included in the computation of the index are bricks, sand, aggregate (stone ballast), cement, timber and steel. The item of labour included in the computation of the index are mason, carpenter and unskilled labour.

(c) As may be seen from the table, the cost of building materials have gone up during the last two years which could have contributed among other factors to the rise in the rents of residential and commercial premises.

(d) Increase in the demand of the building materials coupled with the rise in the overall cost index has caused the increase in the cost of some building materials. To combat the problem of shortage of conventional building materials like bricks, etc. a number of alternative building materials have been developed and are being used in certain areas. Hollow concrete block, light weight cellular blocks, stabilised soil block and stone block masonry are some of them. Efforts are made to augment the supply of conventional building material also.

Cracks in DDA Flats

346. CHOUDHARY KHURSHID AHMED:
SHRI HET RAM:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is fact that while the demolition of flats declared unsafe in 1988 had begun, fresh deep cracks developed in a number of DDA flats in Kalkaji Extension, New Delhi thus making these flats unsafe;

(b) if so, the number of such DDA flats in Kalkaji Extension or any other areas in Delhi where deep cracks have appeared;

(c) how many DDA flats which were

declared unsafe earlier have been abolished or are being demolished; and

(d) the action taken by Government against the contractors concerned for using sub-standard material in the construction of flats and also against the DDA officials responsible for giving completion certificates in respect of such defective flats?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) No, Sir.

(b) Does not arise.

(c) Out of the 42 flats declared unsafe in Kalkaji Extension, 16 flats have been demolished.

(d) DDA had appointed an Inquiry Committee for ascertaining the reasons for development of cracks in the flats. Its report is being examined by the D.D.A. for suitable action against the contractors and delinquent employees.

Eco-Development Project for Ranthambore National Park, Rajasthan

347. SHRI VISHNU MODI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Rajasthan Government has submitted to Union Government an eco-development project for Ranthambore National Park costing Rs. 792.09 lakhs;

(b) if so, when;

(c) whether the same has since been approved and if so, when; and

(d) if not, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FOR-